

Annexure-7

Name of the corporate debtor:

ACIL Ltd

Date of commencement of CIRP:

08.08.2018List of creditors as on: 13.12.2022

List of operational creditors (Government Dues)

Sl. No.	Details of Claimant		Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1	Department Sales Tax	Government of Maharashtra	12-Nov-18	27682615	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	Claims received by Resolution Professional after the expiry of 90 days' period from the Insolvency Commencement Date and in terms of Regulation 12 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016 ("CIRP Regulations"), the Resolution Professional hasn't verified these claims being filed after the expiry of the time period.
2	Dy. Excise and & Taxation Commissioner (ST) Gurugram (West)*	Government of Haryana	23-Jun-20	213937781	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	
3	VAT and CST claims	Government of Haryana	17-Feb-22	67704175	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	
4	Office of Recovery Officer, Employee Provident Fund Organisation**	Government of Haryana	05-May-22	1707552	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	
5	Office of Recovery Officer, Employee Provident Fund Organisation**	Government of Haryana	29-Aug-22	234106	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	
6	Office of Recovery Officer, Employee Provident Fund Organisation**	Government of Haryana	29-Aug-22	2272546	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	
7	Office of the Commissioner, CGST Gurugram	Government of India	01-Sep-22	56475798	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	
				370014573											

Notes:

* A claim for Rs 134603892 was received dated 16/01/2019 and included in the Annexure 7 of list of creditors uploaded on 18/03/2021. However, a revised claim for Rs 213937781 was received on 23/06/2020 which consists of demand raised by the department during assessments for FY2008-09, FY2009-10, FY2013-14 to FY2017-18 for Company's operations at Manesar.